



**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

**Form 5****List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

**Form 6****Contested commercial cases disposed during the month**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COM S No. 3 of 2024	Achieve Bunker Limited Vs. 1) MV Pro Grace 2) The Port Officer	Sai Sanjay Suraneni	26-03-2024	No	20-06-2024	86	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

**Form 7****Summary of Commercial Cases during the month**

Sr. No	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	120	8	1	127